

## Appendix I

## Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	TELANGANA				TRIPURA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>88,82,409.2</b>	<b>1,30,97,510.9</b>	<b>1,19,09,913.1</b>	<b>1,13,09,992.3</b>	<b>10,06,795.6</b>	<b>14,01,321.0</b>	<b>14,64,102.7</b>	<b>15,09,846.4</b>
<b>I. TAX REVENUE (A+B)</b>	<b>72,93,989.6</b>	<b>91,45,931.2</b>	<b>84,20,976.0</b>	<b>89,04,714.0</b>	<b>5,74,410.3</b>	<b>7,45,600.0</b>	<b>7,24,611.0</b>	<b>8,70,495.0</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>58,17,693.6</b>	<b>72,76,365.2</b>	<b>66,24,975.0</b>	<b>69,32,857.0</b>	<b>1,85,858.3</b>	<b>2,42,900.0</b>	<b>2,29,063.0</b>	<b>2,74,895.0</b>
<b>1. Taxes on Income (i+ii)</b>	<b>41,135.0</b>	<b>44,650.0</b>	<b>43,306.5</b>	<b>58,600.0</b>	<b>4,229.0</b>	<b>5,020.0</b>	<b>4,410.0</b>	<b>4,611.0</b>
i) Agricultural Income Tax	-	-	-	-	9.0	20.0	10.0	11.0
ii) Taxes on Professions, Trades, Callings and Employment	41,135.0	44,650.0	43,306.5	58,600.0	4,220.0	5,000.0	4,400.0	4,600.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>4,31,338.9</b>	<b>4,83,437.5</b>	<b>6,72,614.0</b>	<b>6,28,719.0</b>	<b>4,462.0</b>	<b>7,010.0</b>	<b>6,009.0</b>	<b>6,510.0</b>
i) Land Revenue	411.8	464.3	131.0	539.0	446.5	2,000.0	1,000.0	1,000.0
ii) Stamps and Registration Fees	4,20,246.2	4,70,000.0	6,68,961.0	6,14,600.0	4,015.6	5,000.0	5,000.0	5,500.0
iii) Urban Immovable Property Tax	10,680.9	12,973.3	3,522.0	13,580.0	-	10.0	9.0	10.0
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>53,45,219.7</b>	<b>67,48,277.6</b>	<b>59,09,054.5</b>	<b>62,45,538.0</b>	<b>1,77,167.4</b>	<b>2,30,870.0</b>	<b>2,18,644.0</b>	<b>2,63,774.0</b>
i) Sales Tax (a to e)	25,10,648.4	25,94,200.0	22,13,800.0	21,97,200.0	61,187.7	69,264.9	37,000.0	40,700.0
a) State Sales Tax/VAT	23,98,484.8	24,05,200.0	20,56,500.0	19,28,504.0	61,072.0	68,688.8	36,730.0	40,339.0
b) Central Sales Tax	1,10,647.0	1,79,500.0	1,49,100.0	2,57,723.0	115.7	51.0	31.0	45.0
c) Surcharge on Sales Tax	-	-	-	-	-	14.1	11.0	22.0
d) Receipts of Turnover Tax	1,350.8	7,500.0	6,450.0	8,663.0	-	501.0	221.0	278.0
e) Other Receipts	165.8	2,000.0	1,750.0	2,310.0	-	10.1	7.0	16.0
ii) State Excise	9,42,133.0	10,60,000.0	10,31,368.5	10,90,100.0	18,695.9	19,740.0	21,000.0	23,100.0
iii) Taxes on Vehicles	3,58,948.2	3,95,000.0	4,02,409.0	3,71,400.0	5,438.4	6,000.0	7,300.0	8,000.0
iv) Taxes on Goods and Passengers	8,763.1	-	170.0	-	-	-	-	-
v) Taxes and Duties on Electricity	39,699.4	43,400.6	34,721.0	2,563.0	1.3	0.1	-	-
vi) Entertainment Tax	4,651.6	500.0	136.0	1,075.0	139.0	240.0	70.0	120.0
vii) SGST	14,73,002.7	26,55,177.0	22,26,450.0	25,81,700.0	91,627.3	1,35,000.0	1,50,854.0	1,84,974.0
viii) Other Taxes and Duties	7,373.3	-	-	1,500.0	77.9	625.0	2,420.0	6,880.0
<b>B. Share in Central Taxes (i to x)</b>	<b>14,76,296.0</b>	<b>18,69,566.0</b>	<b>17,96,001.0</b>	<b>19,71,857.0</b>	<b>3,88,552.0</b>	<b>5,02,700.0</b>	<b>4,95,548.0</b>	<b>5,95,600.0</b>
i) Corporation Tax	5,02,669.0	5,87,399.0	5,88,402.0	6,71,849.0	1,32,423.0	1,65,000.0	1,40,000.0	1,50,000.0
ii) Income Tax	4,24,468.0	4,77,231.0	4,76,863.0	5,13,590.0	1,11,774.0	1,25,000.0	1,20,000.0	1,30,000.0
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	-	-	-	100.0	1,048.0	1,200.0
v) Taxes on Wealth	-15.0	-17.0	-18.0	-18.0	-4.0	400.0	700.0	1,000.0
vi) Customs	1,65,660.0	94,626.0	1,15,181.0	1,41,941.0	43,640.0	60,000.0	50,000.0	65,000.0
vii) Union Excise Duties	1,73,160.0	92,211.0	91,948.0	1,07,528.0	45,620.0	70,000.0	50,000.0	80,000.0
viii) Service Tax	1,87,250.0	-	9,084.0	-	48,935.0	70,000.0	3,500.0	8,000.0
ix) CGST	23,104.0	6,18,116.0	5,14,541.0	5,36,967.0	6,164.0	12,000.0	1,30,000.0	1,60,000.0
x) Other Taxes and Duties on Commodities and Services	-	-	-	-	-	200.0	300.0	400.0
<b>II. NON-TAX REVENUE (C+D)</b>	<b>15,88,419.6</b>	<b>39,51,579.8</b>	<b>34,88,937.1</b>	<b>24,05,278.3</b>	<b>4,32,385.2</b>	<b>6,55,721.0</b>	<b>7,39,491.7</b>	<b>6,39,351.4</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>7,82,539.9</b>	<b>8,97,392.1</b>	<b>6,34,749.4</b>	<b>15,87,503.0</b>	<b>49,348.1</b>	<b>28,136.0</b>	<b>34,421.7</b>	<b>28,521.0</b>
<b>1. Interest Receipts</b>	<b>11,584.6</b>	<b>18,662.0</b>	<b>18,662.0</b>	<b>11,798.0</b>	<b>27,698.8</b>	<b>6,286.0</b>	<b>14,539.7</b>	<b>7,000.0</b>
<b>2. Dividends and Profits</b>	<b>10,070.6</b>	<b>15,613.3</b>	<b>15,613.3</b>	<b>12,720.0</b>	<b>1,468.7</b>	<b>600.0</b>	<b>300.0</b>	<b>300.0</b>
<b>3. General Services</b>	<b>1,17,013.5</b>	<b>3,42,883.3</b>	<b>84,683.3</b>	<b>10,53,552.0</b>	<b>8,513.5</b>	<b>8,537.0</b>	<b>7,899.0</b>	<b>8,597.0</b>
of which: State Lotteries	-	-	-	-	-	-	-	-

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	TELANGANA				TRIPURA			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>71,145.6</b>	<b>89,596.2</b>	<b>89,596.2</b>	<b>94,120.0</b>	<b>842.1</b>	<b>1,132.0</b>	<b>1,135.0</b>	<b>1,305.0</b>
i) Education, Sports, Art and Culture	33,604.6	57,872.4	57,872.4	60,784.0	147.9	200.0	100.0	100.0
ii) Medical and Public Health	26,157.5	26,877.0	26,877.0	28,230.0	150.6	200.0	520.0	600.0
iii) Family Welfare	2.8	2.9	2.9	4.0	-	10.0	1.0	1.0
iv) Housing	113.2	120.0	120.0	127.0	208.5	250.0	200.0	230.0
v) Urban Development	2,822.6	94.2	94.2	100.0	0.1	0.5	2.0	2.0
vi) Labour and Employment	7,601.5	3,869.1	3,869.1	4,068.0	92.3	163.0	140.0	140.0
vii) Social Security and Welfare	347.0	352.0	352.0	371.0	2.8	10.0	17.0	17.0
viii) Water Supply and Sanitation	168.2	129.5	129.5	137.0	236.1	291.0	140.0	200.0
ix) Others	328.2	279.1	279.1	299.0	3.9	7.5	15.0	15.0
<b>5. Fiscal Services</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>0.9</b>	<b>-</b>	<b>3.0</b>	<b>4.0</b>
<b>6. Economic Services ( i to xvii)</b>	<b>5,72,725.7</b>	<b>4,30,637.4</b>	<b>4,26,194.7</b>	<b>4,15,313.0</b>	<b>10,824.2</b>	<b>11,581.1</b>	<b>10,545.0</b>	<b>11,315.0</b>
i) Crop Husbandry	718.1	441.4	441.4	465.0	270.5	300.0	400.0	400.0
ii) Animal Husbandry	76.8	81.7	81.7	88.0	179.2	300.0	200.0	200.0
iii) Fisheries	143.8	152.0	152.0	163.0	74.5	80.0	100.0	100.0
iv) Forestry and Wildlife	12,736.7	10,808.0	10,808.0	11,355.0	975.7	1,000.0	800.0	1,000.0
v) Plantations	-	-	-	-	-	-	-	-
vi) Co-operation	2,112.6	2,836.1	2,836.1	2,983.0	16.5	20.0	30.0	30.0
vii) Other Agricultural Programmes	249.7	262.1	262.1	276.0	-	0.1	-	-
viii) Major and Medium Irrigation Projects	1,52,740.8	2,843.9	2,843.9	2,989.0	-	-	-	-
ix) Minor Irrigation	191.6	165.2	165.2	177.0	99.1	100.0	100.0	100.0
x) Power	935.5	980.7	980.7	1,030.0	-	-	-	-
xi) Petroleum	-	-	-	-	0.3	0.5	-	-
xii) Village and Small Industries	262.9	130.3	130.3	141.0	0.2	8.5	-	-
xiii) Industries@	3,59,252.3	4,06,003.1	4,01,560.3	3,89,401.0	8,736.0	9,200.0	8,000.0	8,500.0
xiv) Ports and Light Houses	-	-	-	-	-	-	-	-
xv) Road Transport	-	-	-	-	-	-	-	-
xvi) Tourism	386.2	576.8	576.8	606.0	-	-	-	-
xvii) Others*	42,919.0	5,356.0	5,356.1	5,639.0	472.3	572.0	915.0	985.0
<b>D. Grants from the Centre (1 to 5)</b>	<b>8,05,879.7</b>	<b>30,54,187.7</b>	<b>28,54,187.7</b>	<b>8,17,775.3</b>	<b>3,83,037.1</b>	<b>6,27,585.0</b>	<b>7,05,069.9</b>	<b>6,10,830.4</b>
1. State Plan Schemes	-	10,27,161.7	10,27,161.7	5,26,234.3	-157.5	-	-	-
of which: Advance release of Plan	-	-	-	-	-	-	-	-
Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	6,10,772.1	-	-	-	1,98,832.3	3,20,637.0	3,77,942.2	4,44,288.3
4. NEC/ Special Plan Scheme	-	-	-	-	-	-	-	-
5. Non-Plan Grants (a to c)	1,95,107.5	20,27,026.0	18,27,026.0	2,91,541.0	1,84,362.3	3,06,948.0	3,27,127.8	1,66,542.1
a) Statutory Grants	-	18,33,226.0	17,33,226.0	2,66,566.0	1,19,120.0	1,15,040.0	1,15,080.0	1,07,897.0
b) Grants for relief on account of Natural Calamities	-	23,800.0	23,800.0	24,975.0	-	-	17,174.0	-
c) Others	1,95,107.5	1,70,000.0	70,000.0	-	65,242.3	1,91,908.0	1,94,873.8	58,645.1
of which: GST Compensation cess	-	-	-	-	-	-	-	-
i) GST compensation	-	-	-	-	12,900.0	-	-	-
ii) VAT compensation	-	-	-	-	-	-	-	-
iii) Central sales tax compensation	-	-	-	-	-	-	-	-
iv) Compensation cess	-	1,50,000.0	50,000.0	-	-	-	-	-

## Appendix I

## Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	UTTARAKHAND				UTTAR PRADESH			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>27,10,457.4</b>	<b>35,65,999.3</b>	<b>34,75,387.4</b>	<b>38,95,549.1</b>	<b>2,78,77,545.1</b>	<b>3,48,61,937.3</b>	<b>3,80,02,172.0</b>	<b>3,91,73,440.0</b>
<b>I. TAX REVENUE (A+B)</b>	<b>17,24,984.2</b>	<b>23,25,484.5</b>	<b>22,77,520.6</b>	<b>23,62,210.7</b>	<b>2,18,33,214.4</b>	<b>2,56,24,840.0</b>	<b>2,75,83,997.0</b>	<b>2,93,03,917.0</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>10,88,029.2</b>	<b>15,18,453.6</b>	<b>14,76,361.6</b>	<b>14,73,684.7</b>	<b>1,09,60,476.3</b>	<b>1,26,25,831.0</b>	<b>1,38,07,139.0</b>	<b>1,44,24,910.0</b>
<b>1. Taxes on Income (i+ii)</b>	<b>1,906.9</b>	<b>100.0</b>	<b>100.0</b>	<b>10.0</b>	<b>1,915.1</b>	<b>-</b>	<b>-</b>	<b>-</b>
i) Agricultural Income Tax	-	-	-	-	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	1,906.9	100.0	100.0	10.0	1,915.1	-	-	-
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>90,635.3</b>	<b>1,24,354.1</b>	<b>1,24,354.1</b>	<b>1,37,544.1</b>	<b>14,73,403.5</b>	<b>18,80,000.0</b>	<b>20,50,000.0</b>	<b>20,03,507.0</b>
i) Land Revenue	2,409.3	4,783.0	4,783.0	3,471.0	1,33,646.3	80,000.0	85,000.0	85,600.0
ii) Stamps and Registration Fees	88,226.0	1,19,571.1	1,19,571.1	1,34,073.1	13,39,757.1	18,00,000.0	19,65,000.0	19,17,907.0
iii) Urban Immovable Property Tax	-	-	-	-	-	-	-	-
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>9,95,487.0</b>	<b>13,93,999.5</b>	<b>13,51,907.5</b>	<b>13,36,130.7</b>	<b>94,85,157.7</b>	<b>1,07,45,831.0</b>	<b>1,17,57,139.0</b>	<b>1,24,21,403.0</b>
i) Sales Tax (a to e)	3,70,269.0	2,12,900.0	2,12,900.0	2,35,300.0	31,11,252.1	22,07,800.0	24,07,500.0	24,66,000.0
a) State Sales Tax/VAT	3,57,247.7	2,02,700.0	2,02,700.0	2,35,000.0	29,74,531.7	21,34,300.0	23,27,351.7	23,83,904.3
b) Central Sales Tax	12,691.7	10,000.0	10,000.0	100.0	98,952.5	48,500.0	52,886.9	54,172.0
c) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
d) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
e) Other Receipts	329.6	200.0	200.0	200.0	37,768.0	25,000.0	27,261.4	27,923.7
ii) State Excise	2,26,167.2	2,65,000.0	2,65,000.0	3,04,750.1	17,32,026.6	23,00,000.0	25,10,000.0	31,51,741.0
iii) Taxes on Vehicles	81,599.4	85,000.0	85,000.0	96,500.0	6,40,364.7	7,40,000.0	8,00,000.0	7,86,342.0
iv) Taxes on Goods and Passengers	0.6	-	-	-	4.0	-	-	-
v) Taxes and Duties on Electricity	32,361.8	40,007.5	40,007.5	44,005.5	2,12,412.9	2,00,000.0	2,60,000.0	3,12,000.0
vi) Entertainment Tax	2,920.0	-	-	-	30,183.0	-	-	-
vii) SGST	2,68,717.9	7,61,092.0	7,19,000.0	6,25,575.1	37,58,572.0	52,98,031.0	57,79,639.0	57,05,320.0
viii) Other Taxes and Duties	13,451.1	30,000.0	30,000.0	30,000.0	342.4	-	-	-
<b>B. Share in Central Taxes (i to x)</b>	<b>6,36,955.0</b>	<b>8,07,030.9</b>	<b>8,01,159.0</b>	<b>8,88,526.0</b>	<b>1,08,72,738.2</b>	<b>1,29,99,009.0</b>	<b>1,37,76,858.0</b>	<b>1,48,79,007.0</b>
i) Corporation Tax	2,16,991.0	2,50,095.0	2,54,000.0	2,87,750.0	37,04,322.0	38,54,142.0	39,74,108.0	42,92,037.0
ii) Income Tax	1,83,234.0	2,09,456.0	2,05,851.0	2,41,765.0	31,28,037.0	33,39,050.0	35,16,862.0	37,98,211.0
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	-	-	-	-	-	-
v) Taxes on Wealth	-7.0	-0.1	-8.0	2,68,904.0	-207.8	-127.0	-127.0	-137.0
vi) Customs	71,510.0	40,848.0	49,721.0	55,831.0	12,20,800.2	7,58,434.0	6,97,327.0	7,53,113.0
vii) Union Excise Duties	74,750.0	39,805.0	39,692.0	34,276.0	12,76,080.0	6,77,127.0	6,79,529.0	7,33,891.0
viii) Service Tax	80,425.0	-	3,882.0	-	13,71,880.8	-	-	-
ix) CGST	10,052.0	2,66,827.0	2,48,021.0	-	1,71,829.0	43,70,385.0	49,09,161.0	53,01,894.0
x) Other Taxes and Duties on Commodities and Services	-	-	-	-	-3.0	-2.0	-2.0	-2.0
<b>II. NON-TAX REVENUE (C+D)</b>	<b>9,85,473.3</b>	<b>12,40,514.8</b>	<b>11,97,866.8</b>	<b>15,33,338.3</b>	<b>60,44,330.7</b>	<b>92,37,097.3</b>	<b>1,04,18,175.0</b>	<b>98,69,523.0</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>1,76,952.5</b>	<b>3,47,051.2</b>	<b>3,74,653.2</b>	<b>4,25,481.2</b>	<b>19,79,485.8</b>	<b>28,82,166.0</b>	<b>28,82,166.0</b>	<b>30,63,296.0</b>
<b>1. Interest Receipts</b>	<b>8,539.1</b>	<b>5,710.0</b>	<b>5,710.0</b>	<b>7,500.0</b>	<b>1,09,338.4</b>	<b>84,360.0</b>	<b>84,360.0</b>	<b>1,20,000.0</b>
<b>2. Dividends and Profits</b>	<b>2,268.7</b>	<b>2,500.0</b>	<b>2,500.0</b>	<b>4,000.0</b>	<b>3,083.8</b>	<b>843.0</b>	<b>6,649.0</b>	<b>5,000.0</b>
<b>3. General Services</b>	<b>25,738.1</b>	<b>1,46,010.4</b>	<b>1,74,760.4</b>	<b>1,78,843.3</b>	<b>6,80,621.3</b>	<b>13,80,509.0</b>	<b>14,08,868.0</b>	<b>15,87,521.0</b>
<i>of which: State Lotteries</i>								

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	UTTARAKHAND				UTTAR PRADESH			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>27,342.0</b>	<b>26,915.2</b>	<b>24,845.2</b>	<b>29,903.6</b>	<b>1,57,112.4</b>	<b>97,191.0</b>	<b>98,791.0</b>	<b>1,29,018.0</b>
i) Education, Sports, Art and Culture	10,885.3	5,571.6	7,021.6	9,139.5	43,205.1	52,000.0	52,000.0	55,120.0
ii) Medical and Public Health	8,412.3	9,054.1	9,054.1	10,326.1	26,049.8	19,561.0	19,561.0	26,735.0
iii) Family Welfare	2.0	2.0	2.0	1.0	26.4	112.0	112.0	119.0
iv) Housing	739.4	800.0	1,000.0	1,050.0	3,362.0	3,400.0	5,000.0	3,600.0
v) Urban Development	138.4	355.0	125.0	110.0	2,897.4	3,374.0	3,374.0	3,576.0
vi) Labour and Employment	3,197.7	3,551.5	3,551.5	3,726.0	8,483.3	7,500.0	7,500.0	7,950.0
vii) Social Security and Welfare	433.6	3,501.0	801.0	1,001.0	65,398.2	5,500.0	5,500.0	25,830.0
viii) Water Supply and Sanitation	835.1	800.0	10.0	10.0	39.0	53.0	53.0	56.0
ix) Others	2,698.4	3,280.0	3,280.0	4,540.0	7,651.4	5,691.0	5,691.0	6,032.0
<b>5. Fiscal Services</b>	<b>1.2</b>	<b>3.0</b>	<b>3.0</b>	<b>0.7</b>	<b>3.0</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>6. Economic Services ( i to xvii)</b>	<b>1,13,063.4</b>	<b>1,65,912.6</b>	<b>1,66,834.6</b>	<b>2,05,233.5</b>	<b>10,29,326.8</b>	<b>13,19,263.0</b>	<b>12,83,498.0</b>	<b>12,21,757.0</b>
i) Crop Husbandry	566.2	623.5	1,672.5	1,691.2	53,697.7	7,500.0	52,000.0	13,340.0
ii) Animal Husbandry	332.6	367.1	367.1	227.0	4,698.7	4,000.0	4,000.0	4,240.0
iii) Fisheries	2.5	10.0	37.0	40.0	715.0	928.0	928.0	984.0
iv) Forestry and Wildlife	31,219.8	50,735.0	50,735.0	81,012.1	32,004.6	47,500.0	42,500.0	47,500.0
v) Plantations	-	-	-	-	-	-	-	-
vi) Co-operation	114.3	102.1	102.1	102.0	996.6	2,412.0	2,412.0	2,557.0
vii) Other Agricultural Programmes	3.1	5.4	6.4	7.0	876.6	1,450.0	1,450.0	1,537.0
viii) Major and Medium Irrigation Projects	766.4	777.7	777.7	672.7	86,919.8	1,60,695.0	1,10,695.0	1,62,500.0
ix) Minor Irrigation	196.0	300.0	300.0	300.0	8,372.1	6,305.0	6,305.0	6,700.0
x) Power	28,621.1	40,000.0	40,000.0	44,000.0	4,69,585.4	5,70,000.0	5,70,000.0	4,17,500.0
xi) Petroleum	-	-	-	-	-	-	-	-
xii) Village and Small Industries	96.8	105.0	130.0	130.0	-8,522.1	6,707.0	1,707.0	7,109.0
xiii) Industries@	43,982.3	70,006.0	70,006.0	75,001.0	3,25,935.3	4,00,043.0	3,79,734.0	4,40,046.0
xiv) Ports and Light Houses	-	-	-	-	-	-	-	-
xv) Road Transport	685.6	705.0	705.0	205.0	488.8	560.0	560.0	594.0
xvi) Tourism	166.1	300.0	300.0	300.0	578.8	559.0	559.0	593.0
xvii) Others*	6,310.8	1,875.8	1,695.8	1,545.5	52,979.5	1,10,604.0	1,10,648.0	1,16,557.0
<b>D. Grants from the Centre (1 to 5)</b>	<b>8,08,520.7</b>	<b>8,93,463.6</b>	<b>8,23,213.6</b>	<b>11,07,857.2</b>	<b>40,64,844.9</b>	<b>63,54,931.3</b>	<b>75,36,009.0</b>	<b>68,06,227.0</b>
1. State Plan Schemes	1,62,099.4	-	-	-	-	2,71,089.2	2,91,754.3	-
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	-	-	-
2. Central Plan Schemes	7,612.0	-	-	-	-	3,411.3	4,111.3	-
3. Centrally Sponsored Schemes	4,39,081.6	7,80,238.6	7,09,988.6	6,85,971.2	27,73,091.0	48,97,122.8	60,56,835.4	49,69,332.8
4. NEC/ Special Plan Scheme	-	-	-	-	-	-	-	-
5. Non-Plan Grants (a to c)	1,99,727.7	1,13,225.0	1,13,225.0	4,21,886.0	12,91,754.0	11,83,308.0	11,83,308.0	18,36,894.2
a) Statutory Grants	48,514.8	67,325.0	67,325.0	77,261.0	8,85,111.5	10,38,733.0	10,38,733.0	14,61,219.4
b) Grants for relief on account of Natural Calamities	20,790.0	21,800.0	21,800.0	22,900.0	11,967.0	1,44,575.0	1,44,575.0	1,00,000.0
c) Others	1,30,422.9	24,100.0	24,100.0	3,21,725.0	3,94,675.5	-	-	2,75,674.8
of which: GST Compensation cess								
i) GST compensation	1,28,300.0	-	-	3,01,725.0	2,12,400.0	-	-	-
ii) VAT compensation	-	-	-	-	-	-	-	-
iii) Central sales tax compensation	-	-	-	-	-	-	-	-
iv) Compensation cess	-	-	-	-	-	-	-	-

## Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	WEST BENGAL			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>1,31,27,038.6</b>	<b>1,46,74,776.3</b>	<b>1,52,62,547.7</b>	<b>1,64,32,795.4</b>
<b>I. TAX REVENUE (A+B)</b>	<b>1,02,04,167.2</b>	<b>1,10,63,798.1</b>	<b>1,17,80,132.0</b>	<b>1,27,94,241.8</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>57,70,073.2</b>	<b>55,20,058.1</b>	<b>61,61,686.0</b>	<b>67,20,720.0</b>
<b>1. Taxes on Income (i+ii)</b>	<b>53,633.5</b>	<b>57,481.6</b>	<b>55,542.0</b>	<b>58,504.0</b>
i) Agricultural Income Tax	714.0	770.4	300.0	500.0
ii) Taxes on Professions, Trades, Callings and Employment	52,919.6	56,711.2	55,242.0	58,004.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>8,13,528.0</b>	<b>8,00,220.8</b>	<b>8,89,117.0</b>	<b>9,79,888.0</b>
i) Land Revenue	2,87,451.1	2,83,559.1	3,19,719.0	3,54,888.0
ii) Stamps and Registration Fees	5,26,077.0	5,16,661.7	5,69,398.0	6,25,000.0
iii) Urban Immovable Property Tax	-	-	-	-
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>49,02,911.7</b>	<b>46,62,355.8</b>	<b>52,17,027.0</b>	<b>56,82,328.0</b>
i) Sales Tax (a to e)	12,99,933.7	7,01,416.0	7,39,084.0	7,51,593.0
a) State Sales Tax/VAT	11,96,366.5	6,81,364.0	6,85,033.0	7,41,537.0
b) Central Sales Tax	1,03,693.9	20,000.0	54,000.0	10,000.0
c) Surcharge on Sales Tax	-	-	-	-
d) Receipts of Turnover Tax	-	-	-	-
e) Other Receipts	-126.8	52.0	51.0	56.0
ii) State Excise	9,34,004.6	10,50,340.8	10,55,436.0	11,87,365.0
iii) Taxes on Vehicles	2,31,723.0	2,50,757.4	2,47,592.0	2,72,352.0
iv) Taxes on Goods and Passengers	1,53,195.8	0.1	2,000.0	1,000.0
v) Taxes and Duties on Electricity	2,33,355.1	3,00,000.0	2,43,567.0	2,51,010.0
vi) Entertainment Tax	2,409.6	100.0	118.0	38.0
vii) SGST	19,94,390.1	23,06,000.0	28,71,148.0	31,55,187.0
viii) Other Taxes and Duties	53,900.0	53,741.5	58,082.0	63,783.0
<b>B. Share in Central Taxes (i to x)</b>	<b>44,34,094.0</b>	<b>55,43,740.0</b>	<b>56,18,446.0</b>	<b>60,73,521.8</b>
i) Corporation Tax	15,10,689.0	16,79,383.0	16,92,910.0	18,28,342.8
ii) Income Tax	12,75,668.0	14,68,215.0	15,06,438.0	16,26,953.0
iii) Estate Duty	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	-	-
v) Taxes on Wealth	-45.0	-	-52.0	-
vi) Customs	4,97,860.0	8,01,560.0	2,84,382.0	3,07,132.6
vii) Union Excise Duties	5,20,410.0	-	2,77,124.0	3,04,836.4
viii) Service Tax	5,59,425.0	-	-	-
ix) CGST	70,088.0	15,94,582.0	18,57,645.0	20,06,257.0
x) Other Taxes and Duties on Commodities and Services	-1.0	-	-1.0	-
<b>II. NON-TAX REVENUE (C+D)</b>	<b>29,22,871.4</b>	<b>36,10,978.1</b>	<b>34,82,415.7</b>	<b>36,38,553.6</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>3,11,717.1</b>	<b>3,39,541.0</b>	<b>4,15,397.7</b>	<b>3,98,725.6</b>
<b>1. Interest Receipts</b>	<b>1,39,567.8</b>	<b>1,37,535.9</b>	<b>1,47,941.9</b>	<b>1,58,297.8</b>
<b>2. Dividends and Profits</b>	<b>3,659.9</b>	<b>120.6</b>	<b>3,879.5</b>	<b>4,151.1</b>
<b>3. General Services</b>	<b>51,313.5</b>	<b>67,161.9</b>	<b>1,39,369.9</b>	<b>1,03,175.8</b>
of which: State Lotteries	11,803.1	16,204.9	92,511.3	53,387.1

**Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	WEST BENGAL			
	2017-18 (Accounts)	2018-19 (Budget Estimates)	2018-19 (Revised Estimates)	2019-20 (Budget Estimates)
1	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>34,158.5</b>	<b>43,545.4</b>	<b>36,207.9</b>	<b>38,942.5</b>
i) Education, Sports, Art and Culture	6,831.2	20,223.6	7,241.0	7,747.9
ii) Medical and Public Health	21,047.5	15,431.5	22,310.4	23,872.1
iii) Family Welfare	0.2	1.6	0.2	0.3
iv) Housing	1,030.3	1,283.7	1,092.1	1,168.5
v) Urban Development	3,387.3	4,220.5	3,590.5	3,841.8
vi) Labour and Employment	603.2	980.3	639.3	684.1
vii) Social Security and Welfare	373.2	312.4	395.6	623.3
viii) Water Supply and Sanitation	442.4	710.0	468.9	501.7
ix) Others	443.3	381.8	469.9	502.7
<b>5. Fiscal Services</b>	–	–	–	–
<b>6. Economic Services ( i to xvii)</b>	<b>83,017.5</b>	<b>91,177.4</b>	<b>87,998.5</b>	<b>94,158.4</b>
i) Crop Husbandry	817.3	844.6	866.4	927.0
ii) Animal Husbandry	881.1	461.1	933.9	999.3
iii) Fisheries	802.0	182.9	850.1	909.7
iv) Forestry and Wildlife	9,373.5	14,480.4	9,935.9	10,631.5
v) Plantations	2.3	2.1	2.4	2.6
vi) Co-operation	1,005.4	968.5	1,065.7	1,140.3
vii) Other Agricultural Programmes	34.7	38.6	36.8	39.4
viii) Major and Medium Irrigation Projects	884.2	834.3	937.3	1,002.9
ix) Minor Irrigation	1,734.5	2,018.5	1,838.6	1,967.3
x) Power	0.2	0.3	0.2	0.2
xi) Petroleum	1.0	1.6	1.1	1.1
xii) Village and Small Industries	149.2	215.4	158.2	169.3
xiii) Industries@	44,346.1	46,060.3	47,006.9	50,297.4
xiv) Ports and Light Houses	50.0	40.8	53.0	56.8
xv) Road Transport	–	–	–	–
xvi) Tourism	339.0	134.7	359.4	384.6
xvii) Others*	22,596.8	24,893.4	23,952.6	25,629.2
<b>D. Grants from the Centre (1 to 5)</b>	<b>26,11,154.3</b>	<b>32,71,437.1</b>	<b>30,67,018.0</b>	<b>32,39,828.0</b>
1. State Plan Schemes	–	–	–	–
of which: Advance release of Plan	–	–	–	–
Assistance for Natural Calamities	–	–	–	–
2. Central Plan Schemes	–	–	–	–
3. Centrally Sponsored Schemes	15,73,411.2	14,46,341.1	18,37,646.0	19,88,356.0
4. NEC/ Special Plan Scheme	–	–	–	–
5. Non-Plan Grants (a to c)	10,37,743.0	18,25,096.0	12,29,372.0	12,51,472.0
a) Statutory Grants	5,33,723.5	5,15,587.0	5,23,687.0	6,89,072.0
b) Grants for relief on account	–	–	–	–
of Natural Calamities	32,523.4	98.0	50.0	60.0
c) Others	4,71,496.1	13,09,411.0	7,05,635.0	5,62,340.0
of which: GST Compensation cess	–	–	–	–
i) GST compensation	1,60,800.0	9,87,600.0	1,99,000.0	2,00,000.0
ii) VAT compensation	–	–	–	–
iii) Central sales tax compensation	7,964.0	–	–	–
iv) Compensation cess	–	–	–	–